

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency, with immediate effect.

Sl. No.	Name of Law Researcher	From	To
1.	Ms. Arushi Mittal	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Sanjeev Kumar Aggarwal, District Judge (Commercial Court)-01, Central District, Tis Hazari Courts, Delhi.
2.	Ms. Vidhi Walia	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Nikhil Chopra, District Judge (Commercial Court)-06, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Komalpreet Kaur	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Ms. Illa Rawat, District Judge (Commercial Court)-03, Central District, Tis Hazari Courts, Delhi.
4.	Sh. Krishna Singhal	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Deepak Garg, District Judge (Commercial Court)-09, Central District, Tis Hazari Courts, Delhi.
5.	Ms. Sakshi Batra	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Surinder S. Rathi, District Judge (Commercial Court)-11, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Latika Chauhan	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Manoj Kr. Nagpal, District Judge (Commercial Court)-13, Central District, Tis Hazari Courts, Delhi.
7.	Sh. Kshitiz Gupta	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Mukesh Kumar Gupta, District Judge (Commercial Court)-07, Central District, Tis Hazari Courts, Delhi.
8.	Ms. Aakanksha Khurana	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Anil Kr. Sisodia, District Judge (Commercial Court)-04, Central District, Tis Hazari Courts, Delhi.
9.	Ms. Bhumika Muchan	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Manoj Kumar-I, District Judge (Commercial Court)-05, Central District, Tis Hazari Courts, Delhi.

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10.	Sh. Mohit Girdhar	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Ajay Pandey, District Judge (Commercial Court)-10, Central District, Tis Hazari Courts, Delhi.
11.	Ms. Tanya Gupta	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Ms. Ravinder Bedi, District Judge (Commercial Court)-12, Central District, Tis Hazari Courts, Delhi.
12.	Ms. Mansi Mittal	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Gorakh Nath Pandey, District Judge (Commercial Court)-08, Central District, Tis Hazari Courts, Delhi.
13.	Ms. Namisha Rehan	Law Researcher in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.	Law Researcher in the court of Sh. Rajesh Kumar Goel, District Judge (Commercial Court)-02, Central District, Tis Hazari Courts, Delhi.

Note :-

1. The Concerned Id. Officers as above are requested to direct their readers to maintain the attendance of the Law Researchers attached with them and send monthly leave statement i.r.o the said Law Researcher to the *Leave Seat as well as Accounts Branch, Central District, Tis Hazari Courts, Delhi* so that their monthly remuneration can be prepared timely.
2. Non-Compliance of the transfer order or proceeding on leave without joining shall be viewed seriously and would attract disciplinary action, as per rules.

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 6961-7006 /Admn-I/P & T/HQs/2025

Dated, Delhi the 06 FEB 2025

Copy forwarded for Information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers Concerned, Commerical Courts, Central District, Tis Hazari Courts, Delhi
3. The Personal Office of the undersigned.
4. The concerned Law Researchers for Immedlate compliance.
5. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
6. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
8. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.

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